

| Annexure-3   |            |             |                  |    |                 |                                     |                             |                        |                       |                            |   |                              |                                    |                 |
|--|------------|-------------|------------------|----|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| Name of Corporate Debtor   |            |             |                  |    |                 | Parenteral Drugs (India) Limited    |                             |                        |                       |                            |   | Date of CIRP Order           |                                    |                 |
| Name of Creditors as on  |            |             |                  |    |                 | 30-06-2023                          |                             |                        |                       |                            |   | 2nd List                     |                                    |                 |
| Name of secured financial creditors (other than financial creditors belonging to any class of creditors) |            |             |                  |    |                 |                                     |                             |                        |                       |                            | (Amount in ₹)                                   |                              |                                    |                 |
| Name of creditor   | Details of |             | Details of claim |    | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contingent claim | Amount of any mutual, dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| State Bank of India  | 23-02-2023 | 8793541780  | 8776041016       | FC | 8776041016      | 0.00                                | No                          | 0.00                   | 0.00                  | 0.00                       | 0.00  | 0.00                         | 17500764                           |                 |
| Punjab National Bank   | 28-02-2023 | 2937346022  | 2208130949       | FC | 2208130949      | 0.00                                | No                          | 0.00                   | 0.00                  | 0.00                       | 0.00  | 0.00                         | 729215073                          |                 |
|  |            | 11730887802 | 10984171965      | 0  | 0               | 0                                   | NO                          | 0                      | 0                     | 0                          | 0   | 0                            | 745715837                          |                 |

web Notice has been issued on 03/03/2023 (along with News paper advt) by Deputy General Manager (ARC) for Transfer of stressed loan exposure by Major Member of COC for Rs. 58 Crs

and web notice issued on 10/05/2023 (along with News paper advt) by Deputy General Manager (ARC) for Transfer of stressed loan exposure of the entire COC (100% of COC) of Parenteral Drugs India Ltd through e- auction under Swiss Challenges

the reserve price of Rs. 45 Crs has been completed on 14/06/2023.

